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Mrs. P. S. Sharma,
Chairman, TRAI
Mahatma Gandhi Bhawan
Jawaharlal Nehru Marg,
New Delhi - 110 002.

Regulatory Summersault by TRAI on IUC

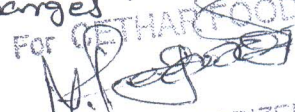
Dear Sharma Ji,

We consumers have been at the receiving end of your stick for so long that nothing surprises us anymore. We have already suffered by unbundling of channel packs for our TVs which resulted in substantial increase in subscription charges for us.

Under your able guidance, TRAI allowed well settled broadcasting tariff system to be dismantled and introduced tariffs which increased the price at consumer end while simultaneously reducing the number of channels available to consumers. It is a complete mess now, with only happy stakeholders being the broadcasters and DTH operators/distributors.

Now it looks like that telecom sector will be having a repeat of what it has done in broadcasting sector. Now TRAI is reviewing its own mandated goal of removal of IUC from 01.01.2020. Removal of IUC was a consumer friendly step of TRAI and it was expected to result in major reduction in telecom tariff as has happened with all earlier reductions of IUC.

We humbly request TRAI to spare the telecom consumers a specter of hike in call charges.

For  N. P. Sharma
AUTHORIZED SIGNATORY
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